BOND OF INDEMNITY/ SURETY

(To be duly stamped as per the Stamp Act applicable to the State)

(For Settlement of Claim in Deposit Accounts of Deceased Customer without production of Legal Documents)

The Branch Manager			Date:		
	Bank				
	Branch				
IN C	ONSIDERATION of you	ır paying or agree	ing to pay us,		
(Men	tion here the name of	the claimant(s))			
1.					
2.					
3.					
4.					
the s	um of Rupees			standing at	the
*cred	it of following deposit a	accounts with you	ır bank in the	name of Shri/ Smt/ K	um.
		sinc	e deceased,	without production	of
Prob	ate of Will or Letter of	f Administration	or a Success	ion Certificate to his/	hei
estat	e:				
Sr. No.	Nature of Deposits (SB/ CA/ TD, etc.)	Account No.	Amount	Date of Maturity (in case of TD)	
1.					
2.					
3.					
4.					
	Total				
We.				, do hereby	, for
- , .	(Mention here the N				

ourselves and our heirs, legal representatives, executors and administrators, jointly and severally UNDERTAKE AND AGREE to indemnify you and your successors and assign against all claims, demands, proceedings, losses, damages, charges and

expenses which may be raised against or incurred by you by reasons or in consequence of your having agreed to pay/ or paying the said sum to the claimants as aforesaid.

SIGNED AND DELIVERED by the above named	
1	
2	
3	
4	
(Heirs/ claimants of the deceased customer)	
Signed and delivered by the above named on this	day of
two thousand	
*SIGNED AND DELIVERED by the above named	
1	
2	
(Sureties)	
Signed and delivered by the above named on this	day of
two thousand	

*(Delete whichever is not applicable)

Opinion Report on Surety

Opinio	n Report on Surety			
1.	Name in Full			
2.	Address			
3.	Academic Qualification			
4.	Age			
5.	Occupation (If employed, please state the name of the employer and since when employed).			
6.	Present Monthly Income/ Salary (Attach a Salary Certificate, if income is by way of salary)			
7.	Total yearly income from all sources			
8.	No. of dependents			
9.	Personal Assets			
a.	Immoveable Property, viz., land/ Building, etc. (please give details of acquisition, present value, etc.)			
b.	Investments (Term Deposits, Shares, etc., if any)			
C.	Life Insurance Policy			
d.	Other Assets			
e.	Details of Bank Accounts, if any (Name and address of Bank with Account No. (Savings bank/ Current) to be furnished).			
10.	Personal Liability, if any			
11.	Please indicate whether surety is related to claimants Yes/No			
12.	Period for which claimants are known	Yrs.		

I confirm that all the statements made by me in this application are true and correct to the best of my knowledge and belief.

Remarks of the Bank Official	
	Signature (Surety)
Date:	
Place:	
to the best of my knowledge and belief.	